

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

ITEM No. 404

New IA/5644/ND/2022 IA/392/ND/2021 IA/1264/ND/2021  
IA/1489/ND/2021 IA/1490/ND/2021 IA/3156/ND/2021  
IA/3157/ND/2021 IA/3159/ND/2021 IA/3165/ND/2021  
IA/3214/ND/2021 IA/3329/ND/2021 IA/3635/ND/2021  
IA/5570/ND/2021 IB/1226/ND/2019

**IN THE MATTER OF:**

Ashish Bankar	...	Applicant
Vs.		
M/s Nu Tek India Ltd	...	Respondent

**Order under Section 7 Of IBC, 2016.**

**Order delivered on 18.11.2022**

**Coram:**

**MR. P.S.N. PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For Respondent No. 2 : Mr. Sumit R Sharma, Mr. Shantanu Chauhan, Adv.  
Mr. Pulkit Sharma, Ms. Muskan Sharma, Ms. Darshana Gagar, Advocates for  
Respondent 1, 3 and 4

For the State Bank of India in I.A. No. 1490 of 2021: Mr. Siddharth Sangal, Adv.  
with Chirag Sharma Adv.

For the respondent in IA No. 3156/2021 : Adv. Kunal Kher  
Mr. Abhijit Mittal, Advocate for Respondent ATC Telecom in IA No. 1489 of 2021  
In (IA 392/ND/2021) – Mr. Ruchir Bhatia Sr. standing counsel, Mr. Shlok Chandra  
Jr. standing Counsel alongwith Ms. Mansie Jain & Mr. Keshav Garg for Income Tax  
Department

Mr. Sumit Kumar and Bhupender Sharma, Advocates in IA No. 1264/2021 on  
behalf of Respondent (ZTE Telecom India Pvt. Ltd.)  
IA/3635/ND/2021, For the Respondent - Adv. Amit Tyagi, Adv. Ishita Singh, Adv.  
Rajesh Rana

Adv. Sanjay Thakur IA(IBC) 3157/2021 Counsel for Bharat Sanchar Nigam Ltd.  
For the Liquidator : Mr. Sanjay Kumar Singh, Advocate

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to  
**12.12.2022.**



**Vishal Rana**  
**Court Officer**  
**Court-IV**